

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA.No.270/2012
CA No.524/2012
CA No.77/2013
In
C.P-49/2008

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th October 2017, 10.30 A.M

Name of the Company	Smt Saraswati Devi Sharma & Ors. -Versus- Sharma Ayurved Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANIKO BANIKJEE, Adv
2. RATITA PARAN BISHWAKAR, Adv
3. KULDIP MALLIK, Adv
4. SRISTI S. Ray, Adv

R-294
26/10/17

1. Anubam Ray.
2. Arup Nath Bhattacharyya
3. Sankaran Barcar.
4. Sayani Das.
5. Aminan Abdullah.

for Petitioners.
A.P. 26/10/17.

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

No time left.

List on 01/12/2017.

Sd

(JinanK.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)